

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 2256
(TO BE ANSWERED ON THE 16th December 2024)

BLENDING OF AVIATION FUEL

2256. SHRI ASHOKRAO SHANKARRAO CHAVAN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has proposed to introduce a roadmap for blending of Traditional Aviation Fuel (TAF) with Sustainable Aviation Fuel (SAF) to reduce carbon emissions;
- (b) if so, the details of timeline drawn for effecting enforcement of such a proposal;
- (c) whether Government has earmarked funds for research and development/technology transfer of SAF;
- (d) if so, the details thereof; and
- (e) whether the country aims to be a member of Carbon Offsetting and Reduction Scheme for International Aviation (CORSIA) by 2027 and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (e) International Civil Aviation Organization (ICAO) has adopted a market based measure i.e. Carbon Offsetting Reduction Scheme for International Aviation (CORSIA) to reduce carbon emissions from international aviation. India, being a Member State of the ICAO, is under obligation to comply with the mandatory phase of CORSIA from 2027. Under the CORSIA scheme airlines are required to offset their emissions, above a set baseline. CORSIA allows aircraft operators to reduce their offsetting requirements through the use of CORSIA eligible fuels, which include CORSIA sustainable aviation fuels (SAF) and CORSIA lower carbon aviation fuels (LCAF).

Ministry of Civil Aviation has not earmarked any funds for research and development/technology transfer of SAF.

Based on the recommendations of the fifth meeting of the National Biofuel Coordination Committee (NBCC) held on 24.11.2023, the indicative blending targets of 1% by 2027, 2% by 2028 and 5% by 2030 of Sustainable Aviation Fuel in Traditional Aviation Fuel, initially for international flights, have been approved.
